

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 24.07.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2266 of 2019 in Comp. App. (AT) (Ins) No. ___of 2019	Hemant Shantilal Shah Vs. Care Office Equipment Ltd. & Anr.	Arvind Kumar Gupta

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By Order
-sd/-

Assistant Registrar